

SUPREME COURT OF INDIA

Re: Uploading of resolutions of the Collegium on the website of the Supreme Court.

The Collegium has considered it necessary to have a fresh look at the Resolution dated 3rd October, 2017 passed by the Supreme Court Collegium regarding uploading of decisions taken by the Collegium, on the website of the Supreme Court. Having considered the matter and in the light of the experience gained and the inputs received, the Collegium is of the view that Resolution dated 3rd October, 2017 requires modification.

The Collegium resolves that henceforth its resolutions to be uploaded on the website of the Supreme Court would contain only such names as are approved by the Collegium.

(Ranjan Gogoi), CJI.

(S.A. Bobde), J.

(N.V. Ramana), J.

(Arun Mishra), J.

(R.F. Nariman), J.

New Delhi,
October 15, 2019.